

ITEM NO.26

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).7498/2017

(Arising out of impugned final judgment and order dated 05-07-2016 in SA No.430/2016 passed by the High Court of Judicature at Allahabad)

JAI KARAN SINGH

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

IA No.27632/2020 - APPLICATION FOR SUBSTITUTION

IA No.27633/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No.27636/2020 - EXEMPTION FROM FILING O.T.

Date : 24-04-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Ankur Yadav, AOR
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ajay Yadav, Adv.
Mr. Syed Mohammad Muztaba, Adv.

For Respondent(s) Mr. Ardhendumauli Prasad, A.A.G.
Mr. Krishnanand Pandeya, AOR
Mr. Harshit Gupta, Adv.

Mr. Rakesh Mishra, AOR

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. A. Baskar, Adv.
Mr. D. N. Dubey, Adv.
Mr. Shekhar Yadav, Adv.
Mr. Piyush Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The arguing counsel for the petitioner is stated to be unwell.

List on 31.07.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)